

P
ITEM NO.44

Court No.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5663/2011

(From the judgement and order dated 02/05/2011 in CRLR No.713/2011
of The HIGH COURT OF M.P AT JABALPUR)

RAMESH KUMAR SONI

Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH

Respondent(s)

(With appln(s) for ex-Parte stay,exemption from filing O.T.,
permission to place addl. documents on record

Date: 04/05/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Ms. June Chaudhari, Sr. Adv.
 Ms.Sumeeta Chaudhari, Adv.
 Mr. Prabhat Rai, Adv.
 Mr. Anshuman Ashok, Adv.
 Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(Shashi Sareen)
Court Master

(Veena Khera)
Court Master